

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/6710/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the 15th December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/335(A), dtd 14.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for five days from 27.12.2021 to 31.12.2021 along with station leave permission, from the evening of 24.12.2021 till the morning of 03.01.2022**, has been granted. The District and Sessions Judge, Nalbari and in her absence the in-charge District and Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/6712-1/A, dated 15.12.2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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